

**COURT-I**

In the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)

**Appeal No. 233 of 2016 &  
IA Nos. 497, 498 & 507 of 2016**

**Dated: 21<sup>st</sup> September, 2016**

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I. J. Kapoor, Technical Member

**In the matter of :**

Global Energy Pvt. Ltd. ...Appellant(s)  
Vs.  
Karnataka Electricity Regulatory Commission & Ors. ...Respondent(s)

Counsel for the Appellant(s) : Mr. Sanjay Sen, Sr. Adv.  
Ms. Shikha Ohri  
Mr. Nimesh Kr. Jha  
Mr. Biju Mattam  
Mr. Rajiv Yadav

Counsel for the Respondent(s) : Mr. Manu Seshadri for R.1  
  
Mr. D.L. Chidananda for R.2  
  
Mr. Anand K. Ganesan for R.3

**ORDER**

We have heard learned counsel for the parties.

List the matter on **28.09.2016**. In the meantime, learned counsel for the parties may file short written notes on or before 26.09.2016 after serving copy on the other side.

**(I.J. Kapoor)**  
**Technical Member**  
ts/mk

**(Justice Ranjana P. Desai)**  
**Chairperson**